

LOK SABHA
UNSTARRED QUESTION NO.775
TO BE ANSWERED ON 03.12.2015

REBATES/CONCESSIONS TO HANDLOOM WEAVERS

775. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

(a) the details of the rebates/concessions being given to handloom weavers at present including the number of handloom weavers benefitted in various States across the country especially in Maharashtra during each of the last three years and till date;

(b) whether a large number of applications have been received from cooperative societies and other organisations of weavers for providing additional rebates and concessions to handloom weavers;

(c) if so, the details thereof for the last three years and till date; and

(d) the steps taken by the Government in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)
MINISTER OF STATE (INDEPENDENT CHARGE)
IN THE MINISTRY OF TEXTILES
(SHRI SANTOSH KUMAR GANGWAR)

(a): Marketing Incentive is given to the handloom agencies for preparing conditions, which are conducive to marketing of handloom products @ 10 % of average sales of last three years, which is equally shared by State and Central Government. The agency is expected to use this amount towards activities that would attract the consumers in order to gear up overall sales of handloom goods. The assistance towards Marketing Incentive (MI) is given to State handloom corporations, apex co-operative societies, primary handloom weavers co-operative societies & national level handloom organizations.

Details of releases made during the last three years to across the country including Maharashtra till date with number of weavers benefitted is as follow:-

Sl. No.	Financial Year	Amount released for Maharashtra (Rs.in lakh)	Total Released (Rs.in lakh)	No. of Weavers benefitted in Maharashtra	No. of Weavers benefitted across the country.
(i)	(ii)	(iii)	(iv)	(v)	(vi)
1.	2012-13	62.41	8767.32	14,208	1746005
2.	2013-14	-	3461.24	-	579878
3.	2014-15	-	2272.69	-	148677
4.	2015-16 (Upto Nov.15)	-	4072.00	-	274360

(b) to (d): There is no provision for additional rebate.
